

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).23182/2008

HEMLATA & ORS.

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on
record and office report)

Date: 14/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Petitioner-In-Person,Adv.

For Respondent(s)

Ms. Gayatri, Adv.
Mr. V.K. Sidharthan,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent No.1 has been served but there is no
appearance.

Last chance is granted to respondent Nos.2 and 3 for
filing counter affidavit within four weeks.

List again on 24.8.2009.
(M.K. GUPTA)
Registrar

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